NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. S. Marjula Deri, Ady For resp & co

Akhil Jonin (Peoxy) For Venkata Vaedhan

ORDER

Counsel for petitioner present. Proxy representing R2 present and prayed time for making submissions in relation to the final outcome of the settlement talks as the senior counsel could not attend before the Tribunal today. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)